

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-64/2000(Pt.)/1707/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 28<sup>th</sup> March, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2019/163/E Dated 24.03.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 25.03.2022, after Court hours, till the morning of 28.03.2022**, has been granted. Further, the Counsellor, Family Court, Dhubri shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/1708/A dated 28.03.2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**